

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

CP (IB) No. 71/Chd/Hry /2024

IN THE MATTER OF:

Capgrid Solutions Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Ogata Motors India Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.09.2024.

-sd-
Court Officer

July 11, 2024
SM